

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-01
IB-85(ND)/2021

IN THE MATTER OF:

GK Crystal Homes

Vs.

Ansals Lotus Melange Projects Pvt Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 10.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Arshdeep Singh, Mr. Manish Jha, Advocate

ORDER

Counsel for the Operational Creditor is present. The Registry is directed to issue notice to the CD. The Counsel for the Operational Creditor is permitted to serve private notice at Registered Office Address of the CD by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 07.04.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)